

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 854 (H)**  
**TO BE ANSWERED ON 26<sup>th</sup> JUNE, 2019**

**BANNED COMMODITIES**

854(H). SHRI RAMCHARAN BOHRA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) the details of those commodities whose export has been banned by the Government;
- (b) the details and the reasons in this regard;
- (c) whether the Government proposes to review the policy in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANWSER**

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE AND INDUSTRY**  
**(SHRI PIYUSH GOYAL)**

**(a) and (b):** The items which are prohibited for exports are annexed at Annexure –I.

The prohibitions / restrictions placed on items is on account of various reasons such as protection of public morals, protection of human, animal or plant life or health, protection of national treasures of artistic, historic or archaeological value, conservation of exhaustible natural resources etc.

**(c) and (d)** Within a broad framework, export and import policies of various commodities are dynamic in nature and are reviewed by the Government from time to time in a need based manner to address emerging situations.

## Annexure I

### List of Items which are prohibited and cannot be exported as per the present export policy, 2018

S.No.	Item Description
1.	All wild animals, animal articles including their products and derivatives excluding those for which ownership certificates have been granted and also those required for transactions for education, scientific research and management under Wild Life (Protection) Act, 1972, including their parts and products.
2.	Live exotic birds except few whose export is freely allowed.
3.	Beef of cows, oxen and calf
4.	Meat of buffalo- fresh, chilled and frozen in Carcasses and half carcasses Other cuts with bone in.
5.	Beef in the form of offal of cows, oxen and calf.
6.	Marine species (and their parts, products and derivatives) mentioned in the Schedules of the Wild Life (Protection) Act, 1972
7.	Beche-de-mer (Sea Cucumber)
8.	Shark fins of all species of shark
9.	Panulirus polyphagus, Panulirus homarus, Panulirus Ornatus Sand Lobster (different types of lobsters)-of specified weights
10.	Human skeletons
11.	Peacock Tail Feathers and Handicrafts and articles of peacock tail feathers
12.	Shavings of Shed Antlers of Chital and Sambhar
13.	Manufactured Articles of shavings of shed antlers of chital and sambhar
14.	Sea shells, including polished sea shells and handicrafts made out of those species included in the Schedules of the Wild Life (Protection) Act, 1972.
15.	Plants and plant portions of wild origin, of species specified in any of the Schedules of Wild Life (Protection) Act, 1972 or Appendix I of Convention on International Trade of Endangered Species of wild fauna and flora (CITES) or Export Licensing Note 1
16.	Tallow, fat and/or oils of any animal origin excluding fish oil, buffalo tallow and Lanolin
17.	All Edible Oils under Chapter 15
18.	Chemicals under Montreal Protocol when exported to a country which is not party to the 'Montreal Protocol on substances that Deplete the Ozone Layer'
19.	Specific types of condoms
20.	Wood and wood products in the form of logs, timber, stumps, roots, bark, chips, powder, flakes, dust, and charcoal other than sawn timber made exclusively out of imported logs/timber.
21.	Fuel wood, in logs, in billets, in twigs, in faggots or in similar forms; Wood in chips or particles; Sawdust and wood waste and scrap, whether or not agglomerated in logs, briquettes, pellets or similar forms

<b>22.</b>	Wood charcoal, whether or not agglomerated
<b>23.</b>	Wood sawn or chipped lengthwise, sliced or peeled, whether or not planed, sanded or end jointed, or a thickness exceeding 6 mm other than sawn timber made exclusively out of imported logs/timber.
<b>24.</b>	Sandalwood in any form except finished handicrafts, sandalwood oil
<b>25.</b>	Red Sanders wood in any form, whether raw, processed or unprocessed
<b>26.</b>	Mechanical wood pulp
<b>27.</b>	Chemical wood pulp, dissolving grades
<b>28.</b>	Chemical wood pulp, soda or sulphate, other than dissolving grades.
<b>29.</b>	Chemical wood pulp, sulphite, other than dissolving grade.
<b>30.</b>	Semi chemical Wood Pulp

**Note: Item wise export policy at HS code level is contained in the Schedule 2- Export Policy of the ITC (HS) classification.**

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